

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1253  
ANSWERED ON:29.11.2011  
DEVELOPING RESIDENTIAL AND COMMERCIAL AREA BY DDA  
Gavit Shri Manikrao Hodlya

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether maintenance of residential and commercial areas developed by the Delhi Development Authority (DDA) is done by DDA itself;
- (b) if so, the details thereof;
- (c) whether the Government proposes to link Bawana industrial area and Rohini by road;
- (d) if so, the details thereof ; and
- (e) if not, the reasons therefor ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) & (b): Yes, Madam. The residential and commercial areas developed by Delhi Development Authority, including maintenance of services such as sewerage, drains, water supply and road etc. are maintained by the Delhi Development Authority (DDA) till the services are handed over to the local authority concerned such as the Municipal Corporation of Delhi / Delhi Jal Board.
- (c) & (d): DDA has also reported that with the construction of proposed Urban Extension Road No. II by DDA in this stretch, these two locations will get connected and that the work will be undertaken during the financial year 2012-13.
- (e): Does not arise, in view of the reply given above.